GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3283 TO BE ANSWERED ON 12.07.2019

Environment Clearance for Projects

3283. SHRI SUNIL KUMAR SINGH;

SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has imposed certain standards/conditions for the projects seeking environment clearance in the past three years;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to bring uniformity for the projects seeking environment clearance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) In order to bring uniformity and expede the appraisal process of Environmental Clearance without compromising environmental norms and the rigor of environment impact assessment, the Ministry has issued Standard Environmental Clearance conditions for various sectors vide OMs no. F. No. 22-34/2018-IA.III dated 9th August 2018, 4th January 2019 and 8th January 2019.

The standard Environment Clearance conditions are considered by the concerned Expert Appraisal Committee with due diligence while recommending the Environmental Clearance. The expert appraisal committee can modify or prescribe additional conditions based on the project specific requirements.
